

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No118
CP/6(AHM)2021

Order under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 07.12.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Masoom K Shah, Adv.

For the Respondent : PCS Mr. Vinit Nagar, Adv.

ORDER

Pleadings are complete.

The matter stands adjourned to 31.01.2022



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)